

(c) the names of the companies to whom exemption from export obligation was granted?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). A statement is attached showing the names of companies to

which export obligation was imposed under FERA guidelines and their performance.

(c) Exemption from export obligation is not permissible and hence no exemption was granted to any company.

Statement

No.	Name of the Company	Export obligation Under FERA	Performance
1.	Dunlop India Ltd.	10%	10.2% (79-80)
2.	Union Carbide India Ltd.	10%	10.18% (Dec.' 79)
3.	Fibreglass Pilkington	10% (a)	5.76% (Apr. '79)
4.	Chloride India Ltd.	10%	16.75% (Aug. '79)
5.	Kanthal India Ltd.	10% (b)	—
6.	International Combustion (India) Ltd.	10% (c)	—

NOTE

(a) Since the company is unable to fulfil the export obligation, it has decided to reduce non-resident equity to 40 per cent.

(b) R.B.I. is in correspondence with the company regarding non-fulfilment of export obligation.

(c) Company has since reduced non-resident equity to less than 40 per cent.

The following companies have been allowed to retain non-resident equity above 40 per cent as they are engaged in export oriented manufacturing activities. The minimum export obligation is shown against each and the companies are continuing such activity:

1. Indian Guar Industries Pvt. Ltd.	40%
2. Gedore Tools (India) Pvt. Ltd.	60%
3. Hindustan Gum and Chemicals Ltd.	40%
4. Kerala Balers Ltd.	40%
5. Dr. Beck & Co. (I) Ltd.	40%
6. E. Hill & Co. Ltd.	60%

Badamtam Tea Garden in Darjeeling

3642. SHRI ANADA PATHAK: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Badamtam Tea Garden in Darjeeling bagged the Tea Board award for its highest tea yield in 1976 and 1977;

(b) whether it has retained its pre-eminence in productivity during the year 1978, 1979 and 1980; and

(c) if so, what is the production in kilograms per hectare?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Badamtam Tea Estate was selected for Tea Board's award for highest tea yield per hectare in 1976 and 1977 for Darjeeling Area.

(b) Badamtam tea estate had the highest yield per hectare in Darjeeling in 1978 also but it will not receive the award for 1978 as it has already received the award for three consecutive years previously. Claims for the year 1979 and 1980 have not yet been invited by the Tea Board.

(c) The production per hectare for the years 1976 to 1979 is as under:—

1976	1171 KGS
1977	1202 KGS
1978	1308 KGS
1979	911 KGS

Air Strip at Kolhapur

3643. SHRI R. S. MANE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have proposed that at least an air strip at Kolhapur to facilitate the regular air flights;

(b) what steps Government have taken to provide air facility to this city in the interest of industrial growth in this area; and

(c) whether Government have provided sufficient budget for this in the draft Sixth Five Year Plan?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) A fair weather air strip is existing.

(b) and (c). No provision has been made in the draft Five Year Plan 1980—85 for development of Kolhapur aerodrome. However Kolhapur is one of the centres being considered for airlinking under the scheme of Third Level Air Services which is under examination by Government.

Recovery of Loans by Nationalised Banks

3644. SHRI R. P. YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a huge amount of loans is pending to be recovered by various nationalised banks; and

(b) if so, the steps proposed by the Government to recover the long pending loans?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) The present date reporting system of the Reserve Bank of India yields data only in respect of agricultural loans. The demand, recovery and overdue position in direct agriculture advances of public sector banks for three years is indicated in the statement.

(b) The annexure would indicate that there has been slight improvement in the percentage of recovery of agricultural loans in public sector banks. However, some of the important measures taken to improve the performance of the banks are as under:

(1) The Talwar Committee had been appointed by the Reserve Bank of India for making recommendations regarding lending to the agricultural sector. Following the recommendations of the Talwar Committee, most of the States have enacted legislation giving commercial bank loans the same priority in matters of recovery as loans given by Cooperatives and making the procedure simpler and more effective.

(2) Banks have taken steps to improve the quality of the appraisal of loan applications and have employed technical staff for this purpose.

(3) As against the scattered lending, banks are now adopting a schematic approach to lending in the agricultural sector.

Statement

(Amount in Crores)

Year ending	Total Demand	Recovery	Overdues	Percentage of Recovery to Demand.
June 1977	508.57	248.40	260.17	48.8
June 1978	693.95	348.36	345.59	50.2
June 1979	933.93	487.40	446.53	52.2